COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

IA Nos. 1689 & 834 of 2019 IN
DFR No. 93 of 2019

Dated : 12th September, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. Ravindra Kumar Verma, Technical Member

In the matter of:
Southern Power Distribution Company of Telangana Ltd. &Anr…..Appellant(s)
Versus
Telangana State Electricity Regulatory Commission ….Respondent(s)

Counsel for the Appellant(s) : Mr. Sri Ashish Tewari for A-1

Mr. Sri Harsha Peechara for A-2

Counsel for the Respondent(s) :

ORDER

Issue notice on IA and main appeal. Dasti, in addition, is permitted.

List the matter on ***01.10.2019.***

(Ravindra Kumar Verma)
Technical Member

(Justice Manjula Chellur)
Chairperson

mk/mkj